

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petitions for Special Leave to Appeal (Civil) Nos.22460-22462/2008

(From the judgement and order dated 03/07/2007 in DBCWP No.
DBCWP No. 4958/1994 and order dated 5.7.2007 in SBCWP 2007/1995
and order dated 5/7/2007 In SBCWP 4138/1995 of the HIGH COURT OF
RAJASTHAN AT JAIPUR)

DAVENDRA KUMAR AGRAWAL

Petitioner(s)

VERSUS

STATE OF RAJASTHAN & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim
relief and office report)

Date: 07/12/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE T.S. THAKUR

For Petitioner(s) Ms. Kiran Suri,Adv.

For Respondent(s) Mr. Surya Kant,Adv.

Dr. Manish Singhvi, AAG
Mr. Devanshu Kumar Devesh, Adv.
Mr. R. Gopalakrishnan ,Adv

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

Let the rejoinder affidavit be filed within four
weeks.

List thereafter.

[Charanjeet Kaur]
Court Master

[Pushap Lata Bhardwaj]
Court Master